

on their own. They may, however, request any bank for assistance in obtaining such a loan on their behalf to the extent of 1/3rd of the project cost, determined on the basis of debt-equity ratio of 2:1. Government have instructed the banks to deal with such requests expeditiously.

(e) Of the foreign currency component of the loans for the ASIAD hotel projects, an aggregate amount of Rs. 14.05 crores have been approved so far. The promoters expect to commission 1896 additional rooms before the Asian Games, which, according to present estimates, will be sufficient to meet the demands of the Games.

Assurance to Foreign Banks in India

3405. SHRI H. N. NANJE GOWDA: Will the Minister of FINANCE be pleased to state:

(a) whether he has given a blank assurance to the foreign banks in India that Government would not only help them to main their operations but also expand;

(b) If so, whether many foreign banks have put up proposals to the Union Ministry after this assurance; and

(c) which are the foreign banks that have placed before the Minister certain schemes and by what time Government are likely to help them and to what extent their help will be beneficial to India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). There is no change in the policy of this Government regarding the foreign Banks. The opening of branches by these Banks is decided by the Reserve Bank of India on merits always taking care that the principle reciprocity is observed. Since a large number of our Banks have branches in foreign countries the facilities available to them abroad are reciprocated to the foreign Banks also in India. No assurances have been given to foreign

Banks and no proposals other than request for opening Branches have been put up by foreign Banks.

Procurement of items of handloom products from States for export purposes

3406. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) the total quantities of different items of handloom products proposed to be procured from different States for the purpose of export; (State-wise); and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) and (b). Export of handloom goods in the year 1980-81 stood at more than Rs. 330 Crores. This figure is targetted to raise to Rs. 377 Crores in the current year. Export trade being mostly in the private sector, there is no government procurement of handloom goods specifically for export. Details regarding State-wise origin of handloom goods exported are not maintained.

Sophisticated Air Route Radar for Airports

3407. SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number of highly sophisticated air route radars required by the Ministry for the effective functioning of the airports;

(b) whether it is a fact that the Hindustan Aeronautics Limited has developed such highly sophisticated Air Route Radars which have not been lifted by Government though orders had been placed;

(c) if so, the reasons for not lifting those radars; and

(d) the steps his Ministry propose to take for lifting those radars?